

**Central Administrative Tribunal
Principal Bench**

OA No.637/2016

New Delhi, this the 12th day of July, 2018

Hon'ble Ms. Nita Chowdhury, Member (A)

Shri Parveen, 29 years, Unemployed,
S/o Late Shri Rajender Singh,
R/o VPO Rohana,
Tehsil Kharkhoda,
Distt. Sonipat,
Haryana.

(None)

...Applicant

Department of Post of India,
Through Director,
Office of SSPOS New Delhi,
West DN,
New Delhi-110028.

(By Advocate : Ms. Sumedha Sharma)

...Respondent

ORDER (ORAL)

None appears for the applicant. Even on 21.03.2018 and 27.04.2018, nobody was present on behalf of the applicant. The learned counsel for respondents is present.

2. It appears that the applicant has lost interest in pursuing this OA further. Accordingly, the OA is dismissed in default and for non prosecution. No costs.

**(Nita Chowdhury)
Member (A)**

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